on this issue has been received by the Government of India. As there has beer no agreement so far between the Govern ments concerned with regard to the pro cedure to be adopted for resolving thii issue, it has not been possible for th< Central Government to take any steps ir the matter.

**SCREENING OF FILMS ON JAWAHARLAI. NF.HIUJ**

587. SHRI ARJUN ARORA: SHRI KRISHAN KANT: SHRI N. SRI RAMA REDDY:

Will the Minister of EDUCATION ANE YOUTH SERVICES be pleased to state:

(a) whether cinema or television films or Jawaharlai Nehru received by Government as presents from the Soviet Union, British Broadcasting Corporation and other agen cies has been screened or telecast; and

(b) if so, the places and occasions or which the films were screened?

THE MINISTER OF EDUCATION AN! YOUTH SERVICES (PROF. V. K. R. V RAO): (a) Yes, Madam.

(b) Most of these films have been screen ed at the Nehru Memorial Museum anc Library, New Delhi, twice a week almosi regularly from 18-3-1967 to 13-4-1969 wher this practice was stopped due to the lad of a suitable auditorium. Two of these films were also telecast by the All-Indiz Radio, Delhi, on 27th and 28th May, 1968

**FORI IGN MONEY RECEIVED BY INDIAN NEWSPAPERS**

599. SHRI M. I'. BHARGAVA: Will thi Minister of HOME AFFAIRS be pleasec to state:

(a) whether any cases have come to notici in which Indian newspapers, periodical and magazines have received money fron foreign countries;

(b) if the reply to part (a) above be ir the affirmative, what are the details there of; and

(c) whether any enquiries have been con ducted in this connection?

(Transferred from the 9th May, 1969.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) (a) to (c) The report of the Intelligence Bureau on the use of foreign money in the last General Elections and for other purposes has been carefully considered. Government will make a statement on the subject in the current Session of Parliament.

**ENTERTAINMENT TAX**

705. SHRIMATI LALITHA (RAJAGO-PAI.AN): Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the higher Entertainment Tax has been recently levied by Government without consulting the Motion Pictures Association of India;

(b) whether any protest has been lodged with Government by motion picture exhibitors of Delhi in this connection; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) The Delhi Administration under powers delegated to them have levied higher entertainment tax. Consultation with Motion Pictures Association was not necessary. The Motion Pictures Association made certain representations to Delhi Administration in this respect which are reported to be under their consideration,

**A.R.C. STUDY GROUP ON URBAN DEVELOPMENT**

706. DR. BHA1 MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any study group was set up by the Administrative Reforms Commission to look into the administrative problems of urban development in the country;

(b) if so, whether the report has been submitted to Government; and

(Transferred from the 13th May, 1969.

(c) what are the views of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDVA CHARAN SHUKLA): (a) No, Madam.

(b) and (c) Do not arise.

**GIIAIMI CENTENARY CELEBRATIONS**

721. SHRI M. P. BHARCAVA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government sanctioned any amount of money for the Ghalib Centenary Celebrations;

(b) if so. what was the amount sanctioned; and

u) whether any accounts of the money spent on the celebration have been received by Government from the Ghalib Centenary Committee?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Madam.

(b) A total amount of Rs. 20.00 lakhs was agreed to out of which Rs. 15 lakhs was released in the year 1968-69 and the balance of Rs. 5 lakhs will be released during the current financial year.

(i) No, Madam. The Ghalib Centenary Committee has been asked to submit the statement ol account and the utilisation certificate duly countersigned by a Chartered Accountant by 31st December, 1969.

**ScHEME TO CONNECT Till- RIVER BRAHMAPUTRA WITH GaNGA**

737. SHRI MULKA GOVINDA RED-DV: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have approved a scheme for connecting the rivers Brahmaputra and Ganga for the purpose of riverine transport between Assam and the rest of India circumventing Pakistan; and

TTransferrcd from the 13th May, 1969.



(b) if so, whether any steps have been taken by Government to implement this scheme?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) and (b) The Tista Multipurpose Barrage Project comprising the construction of a barrage across the river Tista with a right bank canal joining the river Brahmaputra was previously investigated by the Ministry of Irrigation and Power. In view of the large investments involved in the execution of the project, this will have to be phased. As a first stage requirement, the State Government of West Bengal have prepared a scheme ohly for irrigating areas on the right bank of the Tista. Navigational aspects are not being included in this scheme. It is not possible at this stage to indicate when the project will be taken up for execution.

**CoUNTRJFS CF.LFBRAT1NG GANDHI CENTENARY**

862. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the names of the countries which are celebrating Gandhi Centenary; and

(b) whether these countries have asked for any help from India in this respect, if so, what?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) A statement is attached.

**STATEMENT**

The following countries are celebrating Gandhi Centenary:

1. Afghanistan
2. Algeria
,'i. Argentina
4. Australia
5. Austria
6. Belgium
7. Bolivia
8. Brazil
9. Burma

[Transferred from the 15th May, 1969-